**BENCH-I** 

No porty

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 73/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> November 2017, 10.30 A.M

Name	of the Company	Surendra Kumar Joshi-	Vs- Rei Agro Limited.	
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

## ORDER

No one is present.

In this case order for liquidation has been passed and Liquidator has filed his progress report dated 27/10/2017, which may be taken on record.

List on 11/01/2018 for further order.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)